

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

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**Subject: Filling up of 09 positions of Research Assistant in the High Court of J&K.**

## NOTIFICATION

No 696

Dated 16/08/2019

In continuation to Notification No.461 dated 23.07.2019, it is notified for the information of all the concerned that the date for submission of applications is extended to 31<sup>st</sup> of August, 2019.

**By Order.**

(Sanjay Dhar)  
**Registrar General**

No: 13166-80/2019

Dated: 16/08/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K,
2. Secretary to the Hon'ble Judges, High Court of J&K,  
..... for information of Their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
..... for information and necessary action.
4. Director Information, J&K, Srinagar,  
...for:-
  - a) Publication in at least two leading English Daily Newspapers, both at Jammu and Srinagar.
  - b) Publicity through electronic media.
5. In-charge NIC, High Court of J&K, Jammu/Srinagar for uploading the same as on the High Court website.
6. Official file.

**Registrar General**